

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/234/2017
NAME OF THE PETITIONER : HEMALAYA GOATS FARM PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		PCS	
	B. SANKARANARAYANAN	REPRESENTATION BY WHOM	B. Jagan
	B. SANKARANARAYANAN	PCS	B. Jagan
	B. Sarath babu	Representing Counsel	B. Jagan

ORDER

PCS representing the Applicant present. Counsel for RoC present. Representative for the Applicant is directed to place on record the Returns that have been filed prior to 2014. Put up on 06.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk